

FOREIGN INVESTMENT BOARD

458. SHRI YELLA REDDY: SHRI P. K. KUMARAN:

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether there is any proposal under Government's consideration to set up a high level foreign investment board to expedite the proposals for foreign private investments in India; and

(b) if so, what are the details thereof?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) and (b) The matter is still under consideration.

SALARIES OF MANAGERIAL AND TECHNICAL STAFF OF PUBLIC SECTOR UNDERTAKINGS

766. SHRI K. SUNDARAM: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether there is any proposal under Government's consideration to raise the salaries of Managerial and Technical staff of the Public Sector Undertakings;

(b) whether Government has also an alternate proposal to recruit qualified foreigners to public sector enterprises; and

(c) whether Government also propose to employ expertise of Private Sector on deputation or mutual exchange basis?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY

†Transferred from the 2nd August, 1967.

AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) and (b) No, Sir.

(c) It is already the practice of the Government to draw suitable talent from available sources, including the private sector, to man posts of Directors as well as Top Managers which are reserved for appointment by Government. There is, therefore, no question of any fresh proposal being considered in this regard.

EMPLOYEES OF COAL CONTROLLER'S ORGANISATION

767. SHRI NIREN GHOSH:
SYED NAUSHER ALI:
SHRI KESAVAN
(THAZHAVA) :

Will the Minister of STEEL, MINES AND METALS be pleased to state:

(a) the total number of employees working under the Coal Controller's Organisation at its headquarters during 1966;

(b) the total number of permanent posts in various grades in the headquarters' organisation;

(c) the total number of employees confirmed in various grades in the headquarters' organisation; and

(d) the categories of unconfirmed employees in headquarters' organisation according to their length of service?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI P. C. SETHI): (a) 440.

(b) to (d) The required information is attached.

STATEMENT—I

Description of posts, number of permanent posts and number of employees confirmed.

(b) and (c)

S. No.	Description of post	Number of permanent posts	Number of employees confirmed.
1	Deputy Coal Controller (P)	1	1
2	Assistant Coal Controller	4	2
3	Secretary to Coal Controller	1	1
4	Deputy Assistant Coal Controller	3	8
5	Superintendent	10	10
6	Head Clerk	13	13
7	U. D. Clerk	50	50
8	L. D. Clerk	231	231
9	Stenographer	10	10
10	Telephone Operator	3	3
11	Comptometer Operator	2	2
12	P.S. to Coal Controller	1	1
13	Staff Car Driver	1	1
14	Sr. Gestetner Operator	1	1
15	Draftsman	1	..
16	Junior Gestetner Operator	1	1
17	Daftry	3	2
18	Jamadar	1	1
19	Peon/Farash/Watchman etc.	41	41

STATEMENT II

Classification of unconfirmed Employees according to their length of Service

(d)

I. Lower Division Clerks—

40 Quasi-permanent including 7 Lower Division Clerks who are on deputation to other Corporate Bodies.

(a) 1 appointed in the year 1947

(b) 3 appointed in the year 1948

- (c) 7 appointed in the year 1949
 (d) 1 appointment in the year 1950
 (e) 1 appointed in the year 1951
 (f) 4 appointed in the year 1953
 (g) 1 appointed in the year 1954
 (h) 1 appointed in the year 1955
 (i) 3 appointed in the year 1956
 (j) 4 appointed in the year 1957
 (k) 1 appointed in the year 1962
 (l) 13 appointed in the year 1963
2. Stenographer 2 Quasi Permanent
 (a) 1 appointed in the year 1962
 (b) 1 appointed in the year 1963
3. Tel/Comp. Operator 2 Quasi Permanent
 (a) 1 appointed in the year 1957
 (b) 1 appointed in the year 1962
4. Steno-Typist 1 Quasi-Permanent
 appointed in the year 1963
5. Draftsman and Draftsman-Surveyor, 1 Quasi Permanent
 2 Temporary
 (a) 1 appointed in the year 1963
 (b) 1 appointed in the year 1964
 (c) 1 appointed in the year 1965
6. Peons/Flash/Watchman etc. 19 Quasi Permanent
 3 Temporary
 (a) 6 appointed in the year 1945
 (b) 4 appointed in the year 1946
 (c) 2 appointed in the year 1948
 (d) 1 appointed in the year 1949
 (e) 3 appointed in the year 1951
 (f) 1 appointed in the year 1954
 (g) 1 appointed in the year 1956
 (h) 1 appointed in the year 1962
 (i) 3 appointed in the year 1963